

Sl.No.	States/UTs	2014-15	2015-16	2016-17	2017-18	2018-19	Cumulative
15.	Maharashtra	0	0	11768	6083	10656	28507
16.	Manipur	0	6	0	0	41	47
17.	Meghalaya	0	0	317	111	7	435
18.	Mizoram	0	0	147	91	684	922
19.	Nagaland	1866	691	341	1749	0	4647
20.	Odisha	0	0	2467	776	0	3243
21.	Punjab	0	0	0	1139	893	2032
22.	Rajasthan	0	0	0	33	1345	1378
23.	Sikkim	0	0	0	0	187	187
24.	Tamil Nadu	52988	6262	0	1156	1849	62255
25.	Telangana	2628	3718	1861	10013	4078	22298
26.	Tripura	0	0	0	2	101	103
27.	Uttar Pradesh	0	0	42174	30058	11	72243
28.	Uttarakhand	0	0	1731	0	663	2394
29.	West Bengal	2083	6322	2691	6919	832	18847
30.	Andaman and Nicobar Islands	0	0	0	0	0	0
31.	Chandigarh	94	1436	283	875	0	2688
32.	Dadra and Nagar Haveli	0	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	0	0
34.	Delhi	0	0	0	0	0	0
35.	Puducherry	0	0	0	0	0	0
TOTAL		63115	33664	151901	115416	94753	458849

Source: M/o Housing and Urban Affairs.

Implementation of National Child Labour Project

†2354. DR. ASHOK BAJPAI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether any evaluation with regard to implementation of National Child Labour Project (NCLP) and grants-in-aid project of NGOs has been carried out with regard to benefits to be provided to the children freed from child labour;

† Original notice of the question was received in Hindi.

(b) if so, the details thereof; and

(c) the amount spent on these schemes, separately during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Ministry of Labour and Employment is implementing National Child Labour Project (NCLP) Scheme wherein the Special Training Centres (STCs) are run by the District Project Societies for rehabilitation of children withdrawn from work. Under the NCLP Scheme, funds are provided directly to the District Project Societies headed by District Magistrate/Collector/Deputy Commissioner who in turn allocates the funds to NGOs/Voluntary Agencies, etc. for running of Special Training Centres. Fund released under National Child Labour Project (NCLP) Scheme, during last three years is as under:—

Year	Expenditure (₹ in crore)
2015-16	93.21
2016-17	104.73
2017-18	94.03

Ministry had also implemented Grant-in-Aid (GIA) Scheme by giving financial assistance to Non-Governmental Organisations (NGOs) for rehabilitation of child labour. GIA Scheme was implemented in those districts where National Child Labour Project (NCLP) had not been sanctioned. No funds have been released under GIA Scheme during last three years. Presently, NCLP Scheme is sanctioned in 313 districts across the country.

Ministry has carried out evaluation of the National Child Labour Projects (NCLPs) Scheme during 2017-18 through V.V. Giri National Labour Institute (VVGNI), Noida to analyze the issues to be resolved to enhance the effectiveness and efficiency of the scheme. The recommendations made for the NCLP Scheme are primarily regarding cultural reorientation, infrastructure: physical and human, need for increase in honorarium and accountability, communication and feedback, and bank account-related issues etc. The Scheme is due for next review in 2019-20 for further continuation during fifteenth finance commission cycle.

Vocational training opportunities under the NCLP

2355. SHRI K. C. RAMAMURTHY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the details of vocational training opportunities provided to adolescents after their withdrawal from hazardous occupations and processes and number of Special Training Centres (STCs) opened under the National Child Labour Project (NCLP);